

29

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 51/230/HDB/2017
NAME OF THE COMPANY	Tanishq Infra Ventures Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Tanishq Infra Ventures Pvt Ltd
UNDER SECTION	230

**Counsel for TRANSFEROR/DEMERGER COMPANY**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kritika Sur @ gm.Sharma	PCS	Kritika.sur@gmsharma 8619405924	Kritika
Suman Bijarnia	PCS	cssumanbijarnia@gmsharma 9703358320	Suman

**Counsel for TRANSFEREE/RESULTING COMPANY**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1)			

**ORDER**

Heard Ms. Kritika Sharma and Ms.Suman Bijarnia Learned PCS for the Petitioner.

Issue notice to the RoC. Admit the case.

Post the case for final hearing on 26.03.2018

Member (T)

Member (J)